

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 53 of 2020(SZ)

Olympia Grande Apartment Owners
Welfare Association,
Pallavaram.
Chennai – 600 043.

...Applicant(s)

VS

M/s KSM Nirman Private Limited,
and Others.

...Respondent(s)

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Filed by
Thiru. S. Sai Sathya Jith
Advocate, Chennai.

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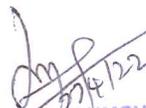
...Respondent(s)

REPORT FILED ON BEHALF OF THE 2ND RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, R.Vijayabaskaran, S/o. E.Rathinam, Hindu, aged about 59 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 2nd Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the unit of KSM Nirman Pvt.Ltd has obtained Environmental Clearance from SEIAA,TN vide Letter No.SEIAA/TN/F.453/EC/8(a)/145/2011 Dated 16.04.2013 for residential complex & subsequently obtained amendment vide Letter No.SEIAA/TN/F.453/KPM/8(a)/EC-145-Amdt/2011 dated 24.02.2015 for the establishment of residential and commercial activity at S.F.No. 32/1,32/2,32/3,33/2,33/2A,33/2C, 36/1, 36/2, 36/3, 36/4, 36/5, 36/6, 37/1, 37/2, 37/4, 37/5, 37/6, 38/2A, 38/2B, 39/3, 39/4B1[p], 39/4B2 and New S.F.No. 2,4/1,4/2,5/1,5/2,6/1A,6/1B,6/1C,6/1D,8/1,22/1,23/1 & 24/1 in


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

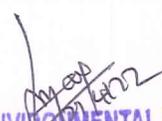
Block No.15, Ward No.A.,ISSA Pallavaram Village, Pallavaram Taluk, Chengalpattu District as detailed below:

| | | | |
|------------|---------------|---------------------|--|
| Block A | B+S+11 Floors | 9 Towers | 396 units |
| Block B | B+S+11 Floors | 3 Towers | 132 units |
| Block C | B+S+11 Floors | 1 Tower | 108 Service apartments + 2 floors of restaurant with kitchen and an office |
| Block D | B+S+11 Floors | 1 Tower | 33 units |
| Block E | B+S+11 Floors | 1 Tower | 29 units |
| EWS | B+S+11 Floors | L1G1 & 2 - 2 Towers | 154 units |
| Club House | B+S+4 Floors | 1 Tower | - |

- i. Area of the plot – 28613.94sq.m,
- ii. Total Built up area – 105554.91sq.m,
- iii. Total No. of Dwelling units – 744 + 108 of service apartment with connected amenities,
- iv. Daily fresh water requirement – 375 KLD,
- v. Domestic purposes – 365KLD, Swimming pool – 10KLD,
- vi. Sewage generation after treatment – 414KLD.

The unit has completed the project and obtained the final completion certificate from CMDA for its complex vide letter No EC/S-1/7715/2017 dated 06.12.2017.

3. It is respectfully submitted that two separate applications were filed for consent to operate of the Board for the residential activity and commercial activity respectively and Consent to Operate of the Board was issued for the residential complex vide Proceedings No.T2/TNPCB/F.2810MMN/RL/MMN/W&A/2020 dated 07/12/2020 valid up to 31/03/2021 & for commercial activity vide Proceedings No.T2/TNPCB/F.3072MMN/OL/MMN/W&A/2020 dated 22/10/2020 valid up to 31/03/2022 as follows:


ADDL. CHIEF ENVIRONMENTAL ENGINEER
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1.M/s KSM NIRMAN PVT.LTD. [AMALGAMATED UNIT OF OLYMPIA TECH PARK [CHENNAI] PVT.LTD.] –

| | | | | |
|----------------------|--|-----------|--------------------|--|
| Residential activity | Block A,B,D,E, F(EWS) of (B+S+11 Floors) & Club House (B+S+4 Floors) | 16 Towers | 744 dwelling units | Sewage generation after treatment – 383KLD |
|----------------------|--|-----------|--------------------|--|

2.M/s R Senthilkumar –

| | | | | |
|-----------------------------|-------------------|------------|--|---|
| Commercial activity Block C | B+S+1 1 Floors | 1 Tower | Commercial Tower in Block C of B+S+11 Floors having Service apartments of 44 units & Studio apartments of 54 units cum restaurant, kitchen and an office | Sewage generation after treatment – 31KLD |
|-----------------------------|-------------------|------------|--|---|

The unit has provided Sewage Treatment Palnts (STPs) - 2 numbers of capacity 315 KLD and 165 KLD to handle the sewage of 383 KLD from the residential complex. Further another STP of capacity 40 KLD was provided to handle 31KLD of sewage from the commercial activity.

4. It is respectfully submitted that the said complex is having 520 KLD capacity STPs to handle the sewage generation of 414 KLD (383KLD + 31KLD). Hence the STPs provided are adequate to handle the sewage generated from the said complex and furthermore the unit has obtained approval of design calculation along with the process description for the STPs of both 165 and 315 KLD from the Indian Institute of Technology Madras vide Letter dated 18.06.2020.

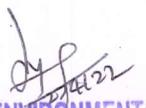

ADDL. CHIEF ENVIRONMENTAL ENGINEER
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Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R. Vijayabaskaran, S/o.E.Rathinam, working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
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THE 2ND RESPONDENT - TAMIL
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BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:27.04.2022.